NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/54/2016

NAME OF THE PETITIONER(S)

: M. Othiswami & Another

NAME OF THE RESPONDENT(S)

: Vijaya Raja Agro Hi-Tech Private Limited & 4 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. For B.1c.mylsomy)

ORDER

Counsel for petitioners called but absent. He has sent an e-mail to the Registry informing that he is unable to attend before this Tribunal today due to personal inconvenience and prayed for grant of time for making submissions. The same is perused. Counsel for respondents present. Time is extended at request of counsel for petitioners for making submissions. Put up on 23.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc